

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER**

Pursuant to the directions conveyed vide Footnote No:-17 of Hon'ble Delhi High Court order No. 35/G-I/Gaz.1A/DHC/2023 dated 29.08.2023, the following cases pertaining to police stations mentioned in column No.3 pending in the Courts of Ld. Addl. Sessions Judges (Central), Tis Hazari Courts, Delhi mentioned in the column No. 2 are hereby withdrawn and assigned to th Newly created Courts of Sh. Rajesh Kumar, ASJ (SC-POCSO) (Central), Tis Hazari Courts, Delhi mentioned in Column No. 4 for disposal in accordance with law, with effect from 05.09.2023 :

S. No	Name of Transferor Court (Column No-2)	Cases pertaining to police station (as per list attached) (Column No-03)	Name of Transferee Court (Column No-4)
1	Sh. Muneesh Garg, Ld. ASJ-01 (POCSO)	PS- Paharganj PS – Subzi Mandi	Sh. Rajesh Kumar, ASJ (SC-POCSO) (Central)
2	Ms. Richa Parihar, Ld. ASJ (FTSC) (POCSO)-01	PS – Sarari Rohilla, Total Cases – 84 (except cases of PS- Sarai Rohilla at Sl.No. 6, 43, 88, 132, 153, 155, 197, 228, 272, 274, 279, 288.)	
3	Ms. Shilpi Jain, Ld. ASJ (FTSC) (POCSO)-02	PS – Hauz Quazi PS – DBG Road	

Note – Fresh Filing of POCSO cases pertaining to Police Stations Paharganj, Subzi Mandi, Sarai Rohilla, Hauz Quazi and DBG Road are assigned to the court of Sh. Rajesh Kumar, ASJ (SC-POCSO) (Central), with effect from 05.09.2023.

Besides the above mentioned cases in the list, if there is any connected left over or sent to the other court. the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for order, Judgment, designated and targetted/ old cases shall not be transferred.

The cases fixed for Order/Judgement shall not be transferred. The Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

NK 4/9/23

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

Dated: 04 SEP 2023

67701-725

No. _____/F.3(4)/DJ(Comm.Courts)/Gaz/2023

Sub:- **Cases transfer (POCSO).**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO/AO(J)/Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Section (Central),Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R&I Branch (Central) for uploading LAYERS.

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Principal District & Sessions Judge (HQs)
Delhi